

(ख) क्या रेलवे बोर्ड स्थानीय कृषकों को उक्त भूमि में खेती करने की अनुमति देगा ?

रेलवे मंत्री (श्री जे० मु० पुनाचा) :

(क) लगभग 489 एकड़ ।

(ख) जी हाँ । स्टेशन की सीमाओं के बाहर की भूमि नाम नियमों के अनुसार किसानों को दी जाती है ।

Foreign Collaboration Agreements

2172. SHRI M. SUDARSANAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to lay on the Table a statement showing the total number of foreign collaboration agreements pending for approval the terms of such agreements, the dates when they were submitted for approval and the reasons for the delay?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): In case all the details of a proposal for foreign collaboration are furnished by the party in the first instance, it normally takes three months to consult the different Governmental authorities and arrive at a decision. A list of cases pending decision over three months as on the 1st November, 1968, in the Ministry of Industrial Development and Company Affairs is being compiled and will be laid on the Table of the House.

Exporters Consortiums

2173. SHRI M. SUDARSANAM: Will the Minister of COMMERCE be pleased to state:

(a) whether there are any exporters' consortiums in India; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and

(b). Yes, Sir. According to information received, while there are no formal consortia registered as such, informal consortia have been formed in the following commodities:

(i) High Tension Power Transmission Lines.

(ii) All Aluminium and Steel Reinforced Aluminium Conductors.

(iii) Paper insulated lead covered power cables.

(iv) Two ad-hoc consortia for quoting against tenders issued by Iraq and Sudan.

Sale of Indian assets by Pakistan

2174. SHRI K. LAKKAPPA:
SHRI R. K. SINHA:
SHRI RAGHUVIR SINGH SHASTRI:
SHRI RAM GOPAL SHALWALE:
SHRI VALMIKI CHOU-DHARY:
SHRI D. N. PATODIA:
SHRI OM PRAKASH TYAGI:
SHRI SHIVA CHANDRA JHA:
SHRI Y. A. PRASAD:
SHRI S. R. DAMANI:
SHRI HEM BARUA:
SHRI SRADHAKAR SUPAKAR:
SHRI R. R. SINGH DEO:
SHRI N. K. SANGHI:
SHRI J. H. PATEL:
SHRI NARENDRA KUMAR SALVE:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Pakistan has sold by auction Indian assets estimated to be worth Rs. 100 crores, seized during and after the September, 1965 conflict; and

(b) if so, the steps taken by Government to meet the situation?